

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA. No.01/73/16

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

NAME OF THE COMPANY: Sh. Lal Chand Singhal V/s. M/s. Moongipa
Investments Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:None

Order

The Petitioner wishes to place on record certain facts. To come up for further arguments on 17th August, 2017.



(Ina Malhotra)
Member (J)